Wednesday, 13th March, 1991 22nd Phalguna, 1912 (Saka)

The House met at eleven of the clock, The Deputy Chairman in the chair.

FAREWELL TO RETIRING MEMBERS

उपसभापति : जब हम रिसेंस में होंगे तो हमारे कुछ मैंबर रिटायर हो जायेंगे । So we should at least say farewell to them and welcome when they come back if they get re-nomination.

Honourable Members, three of our Members from Kerala, namely, Shri A. K. Antony, Shri N. E. Balaram and Shri Thomas Kuthiravattom, will be retiring next month on the expiration of their term of office. Today we will be adjourning the House sine die. I take this opportunity to bid them They made very farewell. valuable contribution to the proceedings of the House. I am sure, they will cherish very happy memories of their association with this august House. We shall, indeed, miss them and, I am sure, all of us will wish them to come back and continue to give us the benefit of their experience. On behalf of the House and on my own behalf, I wish them good health and hapiness while they serve the nation from outside the House. Now. there is a Statement. ... (Inter-rutions) Will the retiring M.Ps. want to say something. Mr. Antony, would you like to say something? Say farewell to us? (Interruptions)

SHRI A. K. ANTONY (Kerala): What about time? (*Internaptions*)

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THE DEPUTY CHAIRMAN: Or we will meet again or something... (*Interruptions*)...

THE MINISTER OF COMMERCE WITH ADDITIONAL CHARGE OF THE MINISTRY OF LAW AND JUSTICE (SHRI SUBRAMANIAN SWA-MY): He has not retired. He is only tired. (Interruptions)

SHRI DINESH GOSWAMI (Assam): Mr. Antony is not going to retire. (*Interruptions*) He is coming back. (*Interruptions*)

THE DEPUTY CHAIRMAN: Nobody else?

AN HON. MEMBER: Nobody.

STATEMENT BY MINISTER

Correcting the reply given in the Rajya Sabha on the 2nd January, 1991 to unstarred Question 692 regarding Resolution of Krishna Water Dispute.

THE MINISTER OF WATER RE-SOURCES (SHRI MANUBHAI KOT-ADIA): Madam, I beg to lay on the Table a statement (in English and Hindi) correcting the reply given in the Rajya Sabha on the 2nd January, 1991, to Unstarred Question 892 regarding Resolution of Krishna Water Dispute. [Placed in Library. *See* No. LT-2308|91]

PAPERS LAID ON THE TABLE

THE Constitution (Sixty-eighth Amendment) BUI, 1991

SECRETARY-GENERAL: Madam, I beg to lay on the Table a copy of the Constitution (Sixty-eighth Am endment) Bill, 1991 as passed by the Houses of Parliament during the cur rent Hundred and Fifty-seventh Ses sion of the Rajya Sabha and assented to by the President on the 12th March 1991.

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